

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2013

Dated : 6th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DNH Power Distribution Co. Ltd. ... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Ms. Savita Sinha for R-3
Ms. Savita Sinha
Mr. Prem N. Chandan for R-3**

ORDER

Reply has been filed by the Respondent.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 31.01.2014 after serving copy on the other side.

Post the matter for hearing on **06.02.2014**.

**(Rakesh Nath)
Technical Member**
ts/vt

**(Justice M. Karpaga Vinayagam)
Chairperson**